N O T I C E

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Court presided over by **the Hon'ble Shri Justice Gautam A. Ankhad** sitting from 15th to 17th November 2026 has issued following directions:

1. Circulation praecipes may be submitted to the Associate/Sheristedar before 1:30 PM on the preceding day of the proposed hearing. Circulation praecipes can also be sent by email on the following email address :

   vacationcourtbhc@gmail.com

2. No oral mentioning of matters shall be permitted. All praecipes shall be placed before the Hon'ble Judge for consideration and only such urgent matters as are permitted, shall be listed on board.

3. The praecipe shall contain following particulars:
   (i) Date of filing of the main proceeding and interim application;
   (ii) Date of the impugned order/notice and/or cause of action;
   (iii) A brief statement on the urgency for moving the Vacation Court;
   (iv) Particulars of any order passed by the regular Court granting liberty to move the Vacation Court;
   (v) A statement indicating whether circulation was previously sought and refused during the present vacation period.

4. Incomplete praecipes or praecipes not complying with the aforesaid directions shall not be entertained.

By Order

Date : 5th November 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judicial-II)
High Court (A.S.), Bombay